

13.05½ hrs.

RE : INCIDENTS RELATING TO
HARIJANS

SHRI SONAVANE (Pandharpur) :
Sir, Shri Sheo Narain wanted to raise the
Harijan matter. It may kindly be taken
up. It is important.

AN HON. MEMBER : About the
Harijan matter. (Interruption)

MR. SPEAKER : Yes ; I myself had
referred to it. I have permitted Mr. Sheo
Narain to raise it.

श्री शिव नारायण (बस्ती) : मैंने एक
नोटिस दिया था जिस में मैंने भ्रांघ्र के जो
एगिकलचर मिनिस्टर हैं उन के बयान की ओर
ध्यान आकर्षित किया था। कल उन्होंने
यह कहा कि हरिखंज डिजबंद हो चुके हैं। यह
बहुत शेमफुल है। कांग्रेस के मिनिस्टर को तो
कम से कम इस तरह की बात नहीं कहनी
चाहिये। मैं चाहता हूँ कि उस मिनिस्टर से
रिजिगनेशन माँगा जाए। यह बड़ी ज्यादाती
की बात है। उनको कांग्रेस से भी निकाल दिया
जाना चाहिये।

SHRI D. C. SHARMA (Gurdaspur) :
The Brahmananda Reddi Ministry should go.

SEVERAL HON. MEMBERS rose—

MR. SPEAKER : Order, order. I
will have to adjourn the House. If you
do not allow me to speak, what is to be
done ?

SHRI THIRUMALA RAO (Kakinada):
Sir, this is very unfair to depend on the
press report ; it has already been contra-
dicted.

SEVERAL HON. MEMBERS rose—

MR. SPEAKER : Will all of you
kindly sit down ? Before I adjourn the
House, I want to say a few words on this.
(Interruption)

SEVERAL HON. MEMBERS rose—

MR. SPEAKER : I am on my legs ;
I am on my legs ; I am on my legs. I am not
yielding. After all, this is a serious mat-
ter and Shri Sheo Narain brought it to my
notice,—

AN HON. MEMBER : I brought it.

MR. SPEAKER : Before I complete
a sentence, so many of you say that "I
brought it." Many Members brought it
to my notice and the other hon. Member
brought it to my notice personally. Now,
are you satisfied ? It is not that I say that
it was solely brought to my notice only by
Shri Sheo Narain. Now it is a newspaper
report ; all of you are agreed. Whether it
is true or not, it is not my job, and there-
fore, immediately when I received some
Calling Attention notices—this thing, that
thing and all that—I requested the Home
Minister to tell me what it is about. Natu-
rally, 24 hours' notice must be given to the
Home Minister. Tomorrow it is coming
before the House. So, I request Shri Sheo
Narain and other Members who have given
notice, to wait.

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

Twenty-ninth Report

SHRI KHADILKAR (Khed) : I beg
to present the Twenty-ninth Report of the
Committee on Private Members' Bills and
Resolutions.

COMMITTEE ON PUBLIC UNDER-
TAKINGS

Fourteenth Report

श्री द्वा० ना० तिवारी (गोपालगंज) : मैं
हैवी इंजीनियरिंग कारपोरेशन लिमिटेड के बारे
में सरकारी उपक्रमों सम्बन्धी समिति का 14वां
प्रतिवेदन पेश करता हूँ।